

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 1154
TO BE ANSWERED ON 10.03.2025**

Coal Production in Maharashtra

1154 Dr. Medha Vishram Kulkarni:

Will the Minister of **Coal** be pleased to state:

- (a) the total coal production in the State of Maharashtra during the last five years;
- (b) the quantity of coal utilized within the State of Maharashtra and the amount transported to other States;
- (c) whether Government has taken steps to enhance coal production capacity in the State of Maharashtra; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a): The year wise Coal production in the State of Maharashtra during the last five years is given below:

| [Quantity in Million Tonnes (MT)] | |
|-----------------------------------|------------|
| Year | Production |
| 2019-20 | 54.746 |
| 2020-21 | 47.435 |
| 2021-22 | 56.528 |
| 2022-23 | 63.620 |
| 2023-24 | 69.282 |

(b): During FY 2023-24, the quantity of coal utilized within the State of Maharashtra is 51.163 MT and the amount transported to other States is 19.432 MT.

(c) & (d): The steps taken by the Government to enhance Coal production capacity in the country including the State of Maharashtra are as under:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 [MMDR Act] for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.

- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.
- iv. Project Monitoring Unit for hand-holding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Auction of commercial mining on revenue sharing basis launched in 2020. Under commercial mining scheme, rebate of 50 % on final offer has been allowed for the quantity of coal produced earlier than scheduled date of production. Further, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Terms and conditions of commercial coal mining are very liberal with no restriction on utilization of coal, allowing new companies to participate in the bidding process, reduced upfront amount, adjustment of upfront amount against monthly payment, liberal efficiency parameters to encourage flexibility to operationalize the coal mines, transparent bidding process, 100% Foreign Direct Investment (FDI) through automatic route and revenue sharing model based on the National Coal Index.

In addition to the above, coal companies have also taken the following steps to increase domestic Coal production:

- i. Coal India Limited (CIL) has adopted a number of measures to increase coal production. In its Underground (UG) mines, CIL is adopting Mass Production Technologies (MPT), mainly with Continuous Miners (CMs), wherever feasible. CIL has also planned Highwalls (HW) mines in view of the availability of Abandoned/ Discontinued mines. CIL is also planning large capacity UG mines wherever feasible. In its Opencast (OC) mines, CIL already has State-of-the- Art technology in its high-capacity Excavators, Dumpers and Surface Miners.
- ii. Regular liaison is being undertaken by Singareni Collieries Company Limited (SCCL) for grounding of new projects and operation of existing projects. SCCL has initiated action for developing infrastructure for evacuation of coal like Coal Handling Plants (CHPs), Crushers, Mobile Crushers, Pre-weigh-bins etc.
